

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.10.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3684 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) (Ins) No. 593 of 2022	Ram Ratan Modi Vs. Sammelan Tea & Beverages Pvt. Ltd. & Ors.	Robin Singh
2.	I.A. No. 3681 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	TLG India Pvt. Ltd. Vs. D.B. Corp Ltd.	Amit Tyagi
3.	I.A. No. 3688 of 2022 in Competition. App. (AT) No. ___ of 2022	S.Kannan Vs. Asian Paints Ltd. & Ors.	R.Natarajan
4.	I.A. No. 3685 of 2022 in Competition. App. (AT) No. ___ of 2022	People's All India Anti-Corruption and Crime Prevention Society (IP) Vs. Usha International Ltd. & Ors.	Nikhilesh Kumar

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Assistant Registrar